

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) Leather products of many States including Jammu & Kashmir are being exported.

(c) Does not arise in view of reply to (b) above.

(d) These are already being exported.

Arrest of Persons in West Bengal for Espionage

6213. SHRI R. V. BADE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what are the names of persons arrested in Bengal for the offence of espionage ;

(b) to which country they were connected ; and

(c) what steps Government have taken for checking such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Information is awaited from the Government of West Bengal and will be laid on the table of the House.

(c) Utmost vigilance is maintained by all concerned agencies of the Government with a view to detect and initiate action under law against persons indulging in espionage.

Kerala Scheme for Reviving Handloom Industry

6214. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Government of Kerala had submitted a scheme for reviving the handloom industry in Kerala ;

(b) if so, the main features thereof ; and

(c) whether Government have approved the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The main features of the Scheme are as follows :

1. The quantum of working capital loans granted to handloom cooperative societies, under the Reserve Bank Scheme of handloom finance, should be raised from 25 to 50 per cent of the turnover of the society concerned in the previous year ;

2. An amount of Rs. 9.50 lakhs should be made available to the Handloom Finance Corporation of Kerala to enable it to revive closed handloom factories ; and

3. An amount of Rs. 1.375 crores should be given to the State Government by way of loans and grants to enable it to bring additional handlooms in the cooperative sector and to make existing cooperative societies viable units.

(c) The scheme is being examined.

Issue of Import Licences for Dry and Green Fruits from Pakistan and Iran

6215. SHRI MOHINDER SINGH GILL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of persons/firms who have been granted import licences for the import of dry fruit and green fruit from Iran and Pakistan during the past three years ; and

(b) the procedure followed by Government in allotting these import licences ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Import of dry fruits from Pakistan and green fruits (presumably the Hon'ble Member means fresh fruits) from Pakistan and Iran are not permitted. The question of furnishing the list of importers of these items, therefore, does not arise. As for import of dry fruits from Iran,

particulars of licences are being published regularly in the 'weekly Bulletin of Industrial Licences, Import Licences and Export Licences' copies of which are available in the Parliament Library.

(b) Procedure for allotting import licences for the import of dry fruits from Iran has been laid down in the Ministry of Foreign Trade Public Notice No. 24-ITC(PN)/71 dated the 3rd March, 1971, copy of which is laid on the Table of the House. [Placed in Library. See No. LT-756/71].

टेलीफोन बिलों की बकाया राशि

6216. श्री फूल चन्द वर्मा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में केन्द्रीय सरकार और राज्य सरकार के कार्यालयों पर टेलीफोन बिलों की कितनी राशि बकाया है ; और

(ख) उक्त राशि को समय पर वसूल करने के लिए सरकार ने क्या कार्यवाही की है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा) :

(क) 1-4-71 को 31 दिसम्बर 1970 तक जारी किए गये बिलों की बकाया राशि इस प्रकार है :—

	रुपये
केन्द्रीय सरकार (सुरक्षा विभाग सहित) राज्य सरकार	2.16 लाख 5.96 ,,

(ख) कई ऐसे टेलीफोन जो छूट वाले वर्ग में नहीं आते, काट दिए गए हैं या काटे जा रहे हैं। इसके अलावा पत्र-व्यवहार और व्यक्तिगत सम्पर्क से भी बकाया राशि वसूल करने के प्रयत्न किए जा रहे हैं।

रायपुर की रेलवे कालोनी, रेलवे बंगनशाप मध्य प्रदेश में शाखा डाकघर का खोला जाना

6217 श्री फूल चन्द वर्मा :

डा० लक्ष्मीनारायण पांडे :

क्या संचार मंत्री यह बताने की कृपा करेंगे

(क) क्या रायपुर (मध्य प्रदेश) के रेलवे कालोनी और दक्षिण पूर्व रेलवे पर स्थित बंगनशाप के निवासियों ने एक संयुक्त विज्ञापन भेजकर उक्त कालोनी में शाखा डाक-घर खोलने की मांग की थी ; और

(ख) यदि हां, तो इस बारे में क्या कार्यवाही की गई है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा) :

(क) पोस्टमास्टर जनरल, भोपाल को दिसम्बर 1970 में एक ज्ञापन प्राप्त हुआ था, जिसमें रायपुर की बंगन रिपेयर वर्कशाप कालोनी में पर्याप्त डाक सुविधाओं की व्यवस्था करने के लिए लिखा गया था।

(ख) इस प्रस्ताव की जांच से यह पता चला है कि यहां विभागीय उप-डाक-घर चलाने में प्रतिवर्ष करीब 4000 रुपये का घाटा होगा, जो कि मुख्य रूप से डाक-घर के लिए आवश्यक रेलवे की इमारत का मासिक किराया 340 रुपये होने के कारण होगा। इस क्षेत्र में इससे कम किराये पर डाक-घर के लिए कोई अन्य गैर-सरकारी मकान उपलब्ध नहीं है। चूंकि शहरी क्षेत्रों में डाकघर तभी खोले जाते हैं जब वे वित्तीय दृष्टि से आत्म-निर्भर या लाभकर हों, इसलिए यह डाक-घर नहीं खोला जा सका। घाटे को कम करने की दृष्टि से इसके खर्च में कमी करने की संभावना की जांच की जा रही है।

Enrichment of U-235 By Gas-Centrifuge Process.

6218. SHRI V. N. P. SINGH : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government are aware that U-235 can now be economically enriched by the gas-centrifuge process ;

(b) whether Government intend to adopt this process for enrichment of U-235 ;

(c) if so, the amount so far spent in the development of the process ; and